

accommodation from ₹ 5000 per day per unit to ₹ 7,500 per day per unit, at the rate of 18%.

(c) No, Sir.

(d) Does not arise in view of (c) above.

**Full form of VT on tails of aircrafts**

\*232. SHRI LA. GANESAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any plan to mention the full form of the abbreviation VT prominently painted in the tail of all the Indian aircrafts;

(b) whether VT stands for Victoria Territory; and

(c) if so, whether it is an insult to continue with such a practice even after 70 years of Independence, and the action being taken by Government in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU PUSAPATI): (a) No Sir.

(b) There is no document in International Civil Aviation Organisation (ICAO) to show that VT stands for Victoria Territory. The 'VT' symbol was allotted to India by International Telecommunications Union (ITU) before independence and it was entered in supplement to Annex 7 since its first publication in July, 1949. VT was also recorded in the provisional International Civil Aviation Organization's Recommendation's for Standards, Practices and Procedures for Airworthiness and for Aircraft Nationality and Registration Marks in May, 1946.

(c) Does not arise.

**Cartelisation and anti-competitive practices by Banks**

\*233. SHRI CHUNIBHAI KANJIBHAI GOHEL: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Competition Commission of India has received complaints regarding cartelisation and anti-competitive practices by banks in respect of providing locker services to customers, if so, the details thereof;

(b) whether it is a fact that almost all the banks do not pay compensation for theft or burglary of valuables lying in their lockers; and

(c) if so, the reasons therefor and action taken against banks for corrective measures?